

F.No.Z-16019/11/2017-Estt. (Vol.II)/
NATIONAL HUMAN RIGHTS COMMISSION
Manav Adhikar Bhawan, GPO Complex, 'C' Block, INA,
New Delhi - 110023

Dated: 06 February, 2019

**ENGAGEMENT OF CONSULTANTS ASSISTANT) ON CONTRACT BASIS IN THE
NATIONAL HUMAN RIGHTS COMMISSION ON TEMPORARY BASIS**

The National Human Rights Commission proposes to draw a panel of retired persons suitable for engagement as Consultants (Assistant) on contract basis, temporarily. The engagement is not on regular basis, but shall be for short durations on need basis. The candidates will have no right to claim for continuation or for regular employment in the Commission. Details of posts, eligibility criteria, remuneration and terms and conditions of the engagement are given hereunder:-

Eligibility criteria	Retired persons who have held the post of Assistant in the GP of Rs.4600 or Rs.4200/- under the Central Govt./State Govt./Autonomous Bodies for a period of 3 years OR Upper Division Clerks for a period 5 years.
Age	Not more than 62 years of age
Remuneration	Lump sum consolidated amount on the basis of last pay drawn (-) pension + DA on the date of engagement.
Tenure	This contractual appointment is on need based and for a limited period. The initial engagement would be for a period of 3/6 months which can be extended/curtailed subject to satisfactory performance of the individual and requirement of the Commission.
General conditions	The assignment is on full time basis and the candidates appointed will be required to attend the office on all the working days or on holidays, if required, on account of exigencies of work, for which no additional remuneration will be paid. Office working hours are 9.30 a.m to 6.00 p.m. (Lunch 1.30 to 2.00 p.m)
Selection	The appointment will be made on the recommendations, based on a personal interview by a Selection Committee constituted for this purpose.

Interested candidates fulfilling the eligibility criteria may send their Bio-Data in the enclosed proforma at **Annexure-I** by post or by hand to the **Under Secretary (Estt.), National Human Rights Commission, Manav Adhikar Bhawan, 'C' Block, GPO Complex, INA, New Delhi – 110023** on or before **12.00 Noon of 18th February, 2019**. **The list of short listed candidate will be uploaded on website by 05.00pm on 19.02.2019. The interview shall be held on 20.02.2019 at 3.00 P.M.** In case number of candidates is higher, the Commission reserves the right to short list the candidates on the basis of experience/suitability of the candidates.

(Signature)

Continued page 2

3. Attested copies of (i) Identity Card (Pan Card/Adhar Card/Election ID Card/DL/Pension Card etc.), (ii) Educational qualifications (iii) PPO/LPC etc. shall also be submitted along with the application.
4. Application not in the prescribed performa shall be summarily rejected. Attending interview shall not confer the candidates any right for empanelment.
5. No TA/DA shall be paid for attending the Walk-in-interview.



(Sanjay Kumar)

Under Secretary (Estt)

011-24663279

nhrcestt@nic.in

Encl: Annexure-I

APPLICATION FOR THE ENGAGEMENT AS CONSULTANTS (ASSISTANT) ON ONTRACT BASIS IN THE NATIONAL HUMAN RIGHTS COMMISSION ON TEMPORARY BASIS

POST APPLIED FOR

Name -

Date of Birth -

Present Address -

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Telephone No. -

Mobile No. -

email ID -

Educational Qualifications-

Date of entry into Govt. Service
end brief service/experience

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Date of retirement with name
of organization, details of post,
last pay drawn etc.

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Working experience -

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Date

(Signature with name)